

**O.I.H.**

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 4113  
TO BE ANSWERED ON DECEMBER 19, 2024  
CONSTRUCTION OF HOUSES UNDER PMAY-U**

**NO. 4113. SHRI RAJESH RANJAN:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether any time-frame has been fixed for the completion of construction work of houses after grant of approval under Pradhan Mantri Awas Yojana-Urban (PMAY-U) and if so, the details thereof;**
- (b) the number of approved houses where the construction work is yet to be completed in Purnia district of Bihar since 2020 under PMAY-U, block-wise;**
- (c) whether the houses are yet to be approved in the said district and if so, the reasons therefor; and**
- (d) the steps taken/being taken by the Government to address the situation?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

**(a) to (d): Ministry of Housing and Urban Affairs is implementing Pradhan Mantri Awas Yojana- Urban (PMAY-U) since 25.06.2015 to provide pucca houses with basic civic amenities to eligible urban beneficiaries across the country. PMAY-U is a demand driven scheme and Government of India has not fixed any target for construction of houses. Based on the demand for housing in the urban areas, States/UTs prepare project proposals and after approval of State Level Sanctioning & Monitoring Committee (SLSMC), these are submitted to this Ministry for sanctioning of**

**admissible Central assistance by Central Sanctioning & Monitoring Committee (CSMC). The timeline for completion of projects varies from State to State and generally it takes 12-36 months in different verticals of the scheme and as per Detailed Project Reports (DPRs) of respective projects.**

**Based on the project proposals submitted by the State of Bihar, 3,14,477 houses have been sanctioned under PMAY-U, of which 3,08,391 have been grounded and 1,61,011 have been completed/delivered to beneficiaries. There is no further project proposal pending for sanction with the Ministry. City-wise details of houses sanctioned, grounded and completed/delivered to the beneficiaries under PMAY-U in Purnia district of Bihar are at Annexure.**

**Learning from the experiences of PMAY-U, MoHUA has launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent one crore houses by eligible beneficiaries at affordable cost through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Interest Subsidy Scheme (ISS) and Affordable Rental Housing (ARH). As on date, 29 States/UTs including Bihar have signed Memorandum of Agreement (MoA) to implement PMAY-U 2.0 as per scheme guidelines. The scheme guidelines are available at <https://pmay-urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf>.**

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**City wise details of Physical & Financial Progress of houses in Purnia district of Bihar under PMAY-U**

Sl. No.	Cities / Towns	Physical Progress			Financial Progress	
		Houses Approved (Nos)	Houses Grounded for Construction (Nos)	Houses Completed (Nos)	Central Assistance Approved (₹ in Cr.)	Central Assistance Released (₹ in Cr.)
1	Banmankhi Bazar	4,057	4,057	1,763	60.96	44.61
2	Kasba	2,827	2,827	798	42.47	19.04
3	Purnia	10,362	7,990	4,915	184.89	121.09
<b>Total</b>		<b>17,246</b>	<b>14,874</b>	<b>7,476</b>	<b>288.32</b>	<b>184.74</b>